ITEM NO.23 Court 2 (Video Conferencing)

SECTION II

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2717/2021

(Arising out of impugned final judgment and order dated 26-11-2020 in CRMBA No. 27852/2020 passed by the High Court Of Judicature At Allahabad)

MOHAMMAD AZAM KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 59617/2021 - EX-PARTE BAIL

IA No. 59618/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 44579/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 44578/2021 - EXEMPTION FROM FILING O.T.

IA No. 44580/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Crl) No. 2986/2021 (II)

(FOR ADMISSION and I.R. and IA No.49981/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.49977/2021-EXEMPTION FROM FILING O.T. and IA No.49985/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Crl) No. 2655/2021 (II)

(IA No.43704/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43703/2021-EXEMPTION FROM FILING O.T. and IA No.43705/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date: 06-05-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE B.R. GAVAI HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.

Mr. Lzafeer Ahmad B. F., AOR

Mr. Nizam Pasha, Adv.

Mr. Jubair Ahmed Khan, Adv.

Mr. Aditya Samaddar, Adv.

Mr. Ahmed Ibrahim, Adv.

For Respondent(s) Mr. Suryaprakash V. Raju, ASG

Ms. Garima Prasad, AAG Mr. Ajay Vikram Singh, AOR Mrs. Priyanka Singh, Adv. Mr. Chandra Shekhar, Adv.

UPON hearing the counsel the Court made the following O R D E R

Issue notice.

Counter Affidavit be filed within two weeks.

Rejoinder Affidavit, if any, be filed within two weeks thereafter.

Tag with Civil Appeal No. 104 of 2020.

List after four weeks.

As requested, liberty is granted to move the Vacation Bench.

(JAYANT KUMAR ARORA) COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER